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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

ORIGINAL APPLICATION NUMBER 351 OF 2005

ALLAHABAD, THIS THE 04th DAY OF APRIL, 2005

HON'BLE MR. V. K. MAJOTRA, V.C.
HON'BLE MR. A. K. BHATNAGAR, J.M.

Suresh Chandra Pandey,
son of Late L.S. Pandey,
resident of 29 N.E. Railway Colony Bhojipura,
Bareilly.

.....Applicant
(By Advocate :Shri A. S. Diwaker)

V E R S U S

1. Union of India through Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. Senior Divisional Engineer,
(Quardination) North Eastern Railway,
Izatnagar, Bareilly.
3. Senior Divisional Personnel Officer,
North Eastern Railway, Izatnagar,
Bareilly.
4. Mahesh Chandra son of Not known,
presently posted as Section Engineer(Works)
North Eastern Railway, Kannauj.

.....Respondents
(By Advocate : Shri A. K. Gaur)

O R D E R

By Hon'ble Mr. V.K. Majotra, V.C.

Learned counsel heard. Applicant has challenged
(Annexure-2) order dated 08.06.2004 whereby allegedly
applicant's junior Shri Mahesh Chandra Junior Engineer
I has been promoted to the post of Section Engineer
(Works) on restructuring of the cadre despite the applicant
being
is senior to Shri Mahesh Chandra. In this regard learned
counsel relied on annexure-I which is the seniority of
junior engineers pay-scale Rs.5500-9000/-.

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2. In the facts and circumstances of the case in our view this O.A. can be disposed of at this stage itself while rights of the respondents shall not be prejudiced to decide the applicant's representation (Annexure-3) dated 21.06.2004 within a period of 2 months from the date of communication of this order by passing a detailed and speaking order. Ordered accordingly.

J.M.

Uk Mayoh
V.C. 4.4.05

shukla/-